

Annexure – 7

Name of the Corporate Debtor: **M/s Totem Infrastructure Limited**

Date of commencement of Liquidation 21.02.2024

List of Stakeholders as on 04.10.2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set- off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Governm ent	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Yes	25.06.2024	4,85,17,51,940.00	4,85,17,51,940.00	Statutory Dues	No	17.7837%	NA	NA	NA	NA	
2	Employee State Insurance Corporation	Yes	05.04.2024	4,29,170.00	4,29,170.00	Statutory Dues	No	0.0016%	NA	NA	NA	NA	
	Totoal			4,85,21,81,110.00	4,85,21,81,110.00			17.7853%					